

Information Note to the Press (Press Release No. 17/2024)

For Immediate Release

Telecom Regulatory Authority of India

TRAI releases Consultation Paper on 'Auction of Spectrum in 37–37.5 GHz, 37.5–40 GHz and 42.5–43.5 GHz bands Identified for IMT'

New Delhi, 4th April 2024 – The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on '**Auction of Spectrum in 37–37.5 GHz, 37.5–40 GHz and 42.5–43.5 GHz bands Identified for IMT**'.

2. The Department of Telecommunications (DoT) through its letter dated 02.08.2023, *inter-alia*, requested Telecom Regulatory Authority of India (TRAI) to -

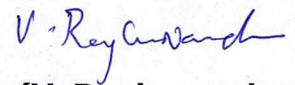
(a) provide recommendations on applicable reserve price, band plan, block size, quantum of spectrum to be auctioned and associated conditions for auction of spectrum in 600 MHz, 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300 MHz, 26 GHz, 37-37.5 GHz, 37.5-40 GHz and 42.5-43.5 GHz bands for IMT.

(b) provide any other recommendations deemed fit for the purpose of spectrum auction in these frequency bands, including the regulatory/ technical requirements as enunciated in the relevant provisions of the latest NFAP/Radio Regulations of the ITU.

3. After a detailed examination, TRAI sent a response to DoT on 01.09.2023. Regarding the existing spectrum bands viz. 600 MHz, 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300 MHz, and 26 GHz, TRAI reiterated its recommendation at para 6.42 (II) of the Recommendations on 'Auction of Spectrum in frequency bands identified for IMT/5G' dated 11.04.2022 on the reserve price. Regarding new referred spectrum bands viz. 37-37.5 GHz, 37.5-40 GHz, and 42.5-43.5 GHz bands, TRAI informed DoT that the Authority will initiate a consultation process for providing recommendations.

4. In this regard, a Consultation Paper on '**Auction of Spectrum in 37-37.5 GHz, 37.5-40 GHz and 42.5-43.5 GHz bands Identified for IMT**' has been placed on the TRAI's website (www.trai.gov.in) for seeking comments from stakeholders. Written comments on the issues raised in the Consultation Paper are invited from the stakeholders by 2nd May 2024 and counter-comments by 16th May 2024.

5. The Comments/ Counter Comments may be sent, preferably in electronic form, at advmn@traai.gov.in. For any clarification/ information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.


(V. Raghunandan)
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